

RENOVATION OF RAILWAY STATIONS IN PUNJAB

JO. SHRI GURCHARAN SINGH
TOHRA :

Will the Minister of RAILWAYS/ रेल विभाग be pleased to state:

(a) whether Government have under consideration any proposal to renovate some railway stations in Punjab in the near future; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS/
रेल विभाग (SHRI K. HANUMAN-
THAIYA): (a) No.

(b) Does not arise.

SETTING UP OF INDUSTRIAL UNITS IN BACKWARD REGIONS

II. SHRI JAGDISH PRASAD MATHUR:

SHRICHITTABASU:

SHRI PRANAB KUMAR MU-KHERJEE:

Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विभाग be pleased to state:

(a) whether it is a fact that Government have taken a decision to insist upon the big business houses to set up new industrial units and ancillaries in backward regions on certain conditions;

(b) if so, the details of the conditions laid down by Government in this regard; and

(c) the number of applications received from big business houses to set up new industrial units since January, 1971 and the number of licences/letter of intents issued under the new decision so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विभाग (SHRI GHANSHYAM OZA): (a) and (b). It is an accepted policy of the Government to accord preferential and priority treatment to applications for setting up new units or expansion of existing units in the industrially backward areas, subject to economic viability and technical feasibility of the proposals. Government have also decided that applications from the Large Industrial Houses, who are normally expected to participate in and contribute to the establishment of

industries in the 'Core* and 'heavy investment sectors' could also be considered for setting up units even in other industries in backward areas where other entrepreneurs are not willing to invest.

(c) During the period from 1-1-71 to 31-3-1971, 77 applications have been received from concerns belonging to or controlled by the 20 Larger Industrial Houses. Out of these 77 applications 14 applications were for the establishment of New Undertakings. During this period 27 Industrial Licences and 2 letters of intent have been issued to concerns belonging to or controlled by 20 Larger Houses. Out of these, 3 licences are for new undertakings and 3 for carrying on business, and one letter of intent is for a new undertaking in backward regions.

THREAT OF SUBSIDENCE OF RAILWAY TRACKS BETWEEN BARAKAR AND DURGAPUR

12. SHRI KALYAN ROY:

SHRI BHUPESH GUPTA:

Will the Minister of RAILWAYS/ रेल विभाग be pleased to state:

(a) whether it is a fact that Railway tracks between Barakar and Durgapur are threatened with subsidence at some places;

(b) if so, what are the places where threats of subsidence exist and the causes thereof; and

(c) what steps have been taken by Government to tackle the situation and the results so far achieved thereby?

THE MINISTER OF RAILWAYS/
रेल विभाग (SHRI K. HANUMAN-
THAIYA): (a) Yes.

(b) Between Asansol and Borachak stations near mile 134 due to unauthorised underground mining operations in Kumar-pur Colliery in the third week of January 1971.

(c) This was brought to the notice of the Police authorities. Also prompt action was taken by the Railway to ward off any threat of subsidence by erection of sleeper cogs. Decision has since been taken to carry out permanent protection works.

SURVEY ON VILAYAWADA-MADRAS SECTION

13. SHRI T.V. ANANDAN: Will the Minister of RAILWAYS/ रेल विभाग